

Office of Divisional Director, Social Forestry Division, Mathura

Letter No. 5821 / 35-3

Mathura, Date: 17-06-2025

To

Hon'ble Registrar General,
Hon'ble NGT,
New Delhi.

Subject: Compliance Report in compliance of order dated 17.12.2024 of Hon'ble NGT in original application no. 84/2024 (Ankur Jain v/s UPPCB and others) (Attached as Annexure 1)

Respected sir,

With reference to the above referred subject, it is respectfully submitted that:

Hon'ble NGT in its order dated 17.12.2024 in O.A. no.84/2024 (Ankur Jain v/s UPPCB and others) has directed Respondent No. 03 (OM Arham Social Welfare Foundation) as under –

“ Hence, we disposed of the OA Directing Respondent No.03 to plant the maximum possible No. of trees in an around the area concerned, and the said plantation will be monitored by Respondent No. 04- Divisional Forest Officer, Mathura. Respondent No. 04 will file a compliance report before the tribunal immediately upon completion of the six month period, clearly disclosing the no. of trees that are planted, the area where they are planted, and their survival rate before the Registrar General of Tribunal through email”

2) That, in compliance of this order, OM Arham Social Welfare Foundation (Respondent No.03) has informed the office of Divisional Forest Officer Mathura (Respondent No. 04) through their affidavit dated 23.05.2025 that-

“...5. That the premises in question consist of a total area of 6141 sq. meters, distributed as follows:

- a) Built-up area: 1827.61 sq. meters
- b) Hard paved area & water bodies (unsuitable for plantation): 2611.44 sq. meters
- c) Green area open space (available for plantation): 637.84 sq. meters
- d) Soft scaped (available for plantation): 1064.40 sq. meters

6. That the available 1702.24 sq. meters of plantable area has been utilized as follows:

- a) 32 existing trees occupy approximately 320 sq. meters of space
- b) in the remaining 1382.24 sq. meters, at a rate of 1600 saplings per hectare, a total of 222 saplings have been planted.....”

(3) That, to verify the compliance status of order of Hon'ble NGT by respondent No. 3, a three member committee headed by Sub Divisional Forest Officer, Mathura Sub division, Mathura has been constituted by Divisional Forest Officer, Mathura vide his letter No5568/2-1 dated 23.05.2025 in compliance of the directions issued by Hon'ble NGT.

(4) That, to check the compliance of directions issued to respondent no.3 by Hon'ble NGT, the committee so constituted inspected the spot on date 23.05.2025. Mr. Ambalal Prajapati & Mr. Amarkant Mishra were present on the spot as representative of the respondent no.3.

(5) That, the committee submitted it's report dated 30.05.2025 (Attached as annexure 02) in this office. The findings of the committee based on the information contained in the affidavit of respondent no. 3 and the spot inspection of the committee dated 23.05.2025 are as follows-

“ a) As per affidavit submitted by Respondent No. 3/Om Arham Social welfare foundation on 23.05.2025, the area available for plantation in the premises referred is 1382.24sqm.

b) The norm of the Forest Department for Plantation in normal soil is 1600 saplings per hectare. As per this norm the No. of saplings to be planted in the Plantable area of campus is 222 saplings.

c) The No. and status of survival of saplings Planted by Om Arham Social Welfare Foundation on the land referred was verified by this committee as on date 23.05.2025 which is as follow-

S.No.	Number of Saplings planted	Place where saplings are planted	Survival rate as on 23.05.2025
1.	222	Campus of Antim Anubaddh Kevali Shri 1008 Jambu Swami Digamber Jain Siddh Kshetra Chaurasi Mandir (Jain Mandir) Krishna nagar Mathura	100%

d) The representatives of the Respondent no.3 have been advised by the committee to maintain the saplings with proper care like weeding, hoeing, irrigation, proper safety and timely replacement of the saplings which may die in future and maintain the survival of the saplings.”

Hence, the compliance report based on the report of the committee disclosing the ‘**no. of trees that are planted, the area where they are planted, and their survival rate**’ is respectfully submitted for your kind perusal and necessary action in compliance of directions contained in the order dated 17.12.2024 in O.A. no.84/2024 (Ankur Jain v/s UPPCB and others).

Enclosures:

1. order dated 17.12.2024 of Hon’ble NGT in O.A. no.84/2024 (**Annexure-1**)
2. Report of the committee (**Annexure-2**)

Yours Sincerely

Rajesh

Respondent No, 4/
Divisional Director
Social Forestry Division,
ban Mathura

Item No. 15

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 84/2024

Ankur Jain

Applicant

Versus

UP PCB & Ors.

Respondent(s)

Date of hearing: 17.12.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**Respondents: Mr. Manoj Kumar Jain & Mr. S.P. Gairola, Advs. for R - 3
Ms. Sthavi Asthana, Adv. for UPPCB**ORDER**

1. This Original Application has been registered on the basis of the letter petition wherein there was an allegation of illegal felling of 150-200 fruit-bearing trees by the Respondent No. 3-Om Aham Social Welfare Foundation for constructing a commercial yoga building wherein it was also alleged that the Respondent No. 3 was attempting to destroy remaining 30-32 trees.

2. The Tribunal by order dated 17.05.2024 had impleaded the concerned Respondents and had issued Notice to them. The response on behalf of the Respondents has been received. The response filed by Respondent No. 1-UP PCB states that though a Committee was formed by the District Magistrate, but no concrete evidence of illegal felling of trees was found. The report of the Committee states as under:-

“(C) Analysis: The committee studied the following evidence with due diligence:

- a. The complaint of the letter petitioner and the evidence of images of the Google Earth App annexed with the complaint letter.
- b. Statements of the regular long time devotees and other persons, not directly connected with the matter concerned.
- c. The statement of the chairperson of the Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura
- d. Spot inspection of the committee on date 10.08.2024.

The complaint petitioner has complained about felling of 200 fruit bearing and shade bearing trees in Antim Anubaddh Kevali Shri 1008 Jambu Swami Digambar Jain Siddh Kshetra Chaurasi Mandir, Krishna Nagar, Mathura. Few images of Google Earth application have also been attached as evidence. By analysis of the images attached with the complaint, it is not feasible to conclude tree felling. **Prima facie, the seeming reduction of intensity of green colour at few points in the images seems to emanate from clearing of bushes.**

The Statements of the regular long time devotees and other persons, not directly connected with the matter concerned, categorically state that no tree has been cut or felled on the referred place in their knowledge. The chairperson of the referred place has also given written statement that no tree has been cut for any construction.

During spot visit of the committee on the referred location on 10.08.2024, committee did not find any evidence like tree stump or wooden logs etc. on the location indicating any tree felling. Greenery of trees and bushes is present in the campus at present.

(D) Conclusion

Hence, on the basis of analysis of the evidences referred above viz. Google Earth images presented in complaint letter, Statements of the long time regular visitors of the religious place, Statement of the chairperson of the referred religious place and the spot inspection by the committee, the alleged tree felling could not be established.”

3. Though in the above report, no concrete evidence was found but the observation about the clearing of bushes creates doubt. Respondents No. 2 and 4 have also filed their reply referring to the report of the Committee formed by Respondent No. 1. The Respondent No. 3 has also filed a reply disclosing that Respondent No.3 took a piece of land measuring 6247.04 sq.m. on lease at Khasra No. 262/1, 261/B, Mauza-Keshopur Manoharpur, Mathura which is within the premises of Jain

Temple. The allegation of illegal felling of trees has been denied, and it is stated that 32 trees are still existing.

4. For want of positive material relating to the illegal felling of trees, the action as prayed in the letter petition cannot be initiated. However, Counsel for Respondent No. 3 has fairly admitted that since there are only 32 trees in an area of 6247.04 sq.m. Therefore, there is enormous scope for the plantation of trees. He has submitted that Respondent No. 3 will plant the maximum possible number of trees in the area concerned. Hence, we disposed of the OA directing Respondent No. 3 to plant the maximum possible number of trees in and around the area concerned, and the said plantation will be monitored by Respondent No. 4-Divisional Forest Officer, Mathura. Respondent No. 4 will file a compliance report before the Tribunal immediately upon completion of the six-month period, clearly disclosing the number of trees that are planted, the area where they are planted, and their survival rate before the Registrar General of the Tribunal through email. If it is found necessary, the matter will be listed before the Bench for consideration.

Prakash Shrivastava, CP

Dr. A. Senthil Vel, EM

December 17, 2024
Original Application No. 84/2024
A..

कार्यालय उप प्रभागीय वनाधिकारी, सा०वा० वन प्रभाग, मथुरा।

पत्रांक 570 / 2-1 मथुरा, दिनांक

30/05/2025.

सेवा में,

प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
मथुरा।

विषय :-

जैन मंदिर में परिसर में किए गए वृक्षारोपण तथा उसकी जीवितता का निरीक्षण कराने के विषय में।

सन्दर्भ :-

आपकी पत्र सं०- 5568/2-1 दिनांक 23.05.2025

महोदय,

आपके कार्यालय का पत्रांक 5568/2-1 दिनांक 23.05.2025 द्वारा माननीय एन०जी०टी० में Original Application No. 84/2024 Ankur Jain v/s U.P PCB & Ors में पारित आदेश दिनांक 17.12.2024 के क्रम में अधोहस्ताक्षरी की अध्यक्षता में एक समिति का गठन किया गया था उक्त समिति द्वारा आपके द्वारा दिए गए निर्देशों के क्रम में जैन मंदिर में परिसर में किए गए वृक्षारोपण तथा उसकी जीवितता का निरीक्षण दिनांक 23.05.2025 को समिति के अन्य सदस्यों के साथ किया गया। समिति की रिपोर्ट आवश्यक कार्यवाही हेतु आपकी सेवा में प्रेषित है

भवदीय



(सुरील कुमार सिंह)

उप प्रभागीय वनाधिकारी,
मथुरा।

Email:-mathuraforest@gmail.com
Ph. No. 0565-2470294



कार्यालय प्रभागीय निदेशक सामाजिक वानिकी वन प्रभाग, मथुरा ।

पत्रांक 5568 / 2-1 मथुरा, दिनांक 23-05-2025.

कार्यालय आदेश

माननीय एन0जी0टी0 द्वारा Original Application No. 84/2024 Ankur Jain Versus U.P PCB & Ors में पारित आदेश दिनांक 17.12.2024 की छाया प्रति सलंगन कर निम्नानुसार गठित समिति को इस निर्देश के साथ प्रेषित कि उक्त आदेश का अवलोकन करें तथा दिए गए निर्देशों के क्रम में प्रतिवादी संख्या 4 अंकुर जैन से सम्पर्क कर वृक्षारोपण करवाना सुनिश्चित करें तथा कृत कार्यवाही की रिपोर्ट जिसमें लगाये गये पेड़ों की संख्या, जिस क्षेत्र में लगाये गये हैं और उनकी जीवित रहने की दर स्पष्ट रूप से अंकित हो छः महीने की अवधि पूर्ण होने से पूर्व अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें।

- | | | |
|----|---|---------|
| 1- | श्री सुशील कुमार सिंह, उप प्रभागीय वनाधिकारी, मथुरा | अध्यक्ष |
| 2- | श्री अतुल तिवारी, क्षेत्रीय वन अधिकारी, मथुरा | सदस्य |
| 3- | श्री योगेश, वनरक्षक | सदस्य |

उक्त समिति उक्त आदेश का अनुपालन कर अनुपालन रिपोर्ट ससमय अधोहस्ताक्षरी को उपलब्ध कराना सुनिश्चित करें।

सलंगनकः—उपरोक्तानुसार।


प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
मथुरा।

पत्रांक 5568 / 2-1 दिनांकित।

- | | |
|----|---|
| 1- | प्रतिलिपि उप प्रभागीय वनाधिकारी, मथुरा/अध्यक्ष को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। |
| 2- | प्रतिलिपि गठित समिति के नामित सदस्यों को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित। |


प्रभागीय निदेशक,
सामाजिक वानिकी प्रभाग,
मथुरा।

Inspection note in Compliance of order dated 17.12.2024 of Hon'ble NGT in original application no. 84/2024 (Ankur Jain v/s UPPCB and others)

1) Hon'ble NGT init's order dated 17.12.2024 in O.A. no.84/2024 (Ankur Jain v/s UPPCB and others) has directed Respondent No. 03 (OM Arham Social Welfare Foundation)as under –

“ Hence, we disposed of the OA Directing Respondent No.03 to plant the maximum possible No.of trees in an around the area concerned, and the said plantation will be monitored by Respondent No. 04- Divisional Forest Officer, Mathura. Respondent No. 04 will file a compliance report before the tribunal immediately upon completion of the six month period, clearly disclosing the **no. of trees that are planted, the area where they are planted, and their survival rate** before the Registrar General of Tribunal through email”

2) In compliance of this order, OM Arham Social Welfare Foundation (Respondent No. 03) has informed the office of Divisional Forest Officer Mathura through their affidavit dated 23.05.2025 that-

“...5. That the premises in question consist of a total area of 6141 sq. meters, distributed as follows:

- a) Built-up area: 1827.61 sq. meters
- b) Hard paved area & water bodies (unsuitable for plantation): 2611.44 sq. meters
- c) Green area open space (available for plantation): 637.84 sq. meters
- d) Soft scaped (available for plantation): 1064.40 sq. meters

6. That the available 1702.24 sq. meters of plantable area has been utilized as follows:

- a) 32 existing trees occupy approximately 320 sq. meters of space
- b) in the remaining 1382.24 sq. meters, at a rate of 1600 saplings per hectare, a total of 222 saplings have been planted.....”

3. That to verify the compliance status of order of Hon'ble NGT by respondent No. 3, a three member committee headed by Sub Divisional Forest Officer, Mathura Sub division, Mathura has been constituted by Divisional Forest Officer, Mathura vide his letter No5568/2-1 dated 23.05.2025 in compliance of the directions issued to by Hon'ble NGT.

4. To check the compliance of directions issued to respondent no.3 by Hon'ble NGT, the committee so constituted inspected the spot on date 23.05.2025. Mr. Ambalal Prajapati & Mr. Amarkant Mishra were present on the spot as representative of the respondent no.3. The findings of the committee based on the information contained in the affidavit of respondent no. 3 and the spot inspection of the committee dated 23.05.2025 are as follows-

a) As per affidavit submitted by Respondent No. 3/Om Arham Social welfare foundation on 23.05.2025, the area available for plantation in the premises referred is 1382.24sqm.

b) The norm of the Forest Department for Plantation in normal soil is 1600 saplings per hectare. As per this norm the No. of saplings to be planted in the Plantable area of campus is 222 saplings.

c) The No. and status of survival of saplings Planted by Om Arham Social Welfare Foundation on the land referred was verified by this committee as on date 23.05.2025 which is as follow-

S.No.	Number of Saplings planted	Place where saplings are planted	Survival rate as on 23.05.2025
1.	222	Campus of AntimAnubaddhKevaliShri 1008 Jambu Swami Digamber Jain SiddhKshetraChaurasiMandir (Jain Mandir) Krishna nagar Mathura	100%

d) The representatives of the Respondent no.3 have been advised by the committee to maintain the saplings with proper care like weeding, hoeing, irrigation, proper safety and timely replacement of the saplings which may die in future and maintain the survival of the saplings. (Letter attached)

5. The photographs of the inspection of the committee dated 23.05.2025 and affidavit of the respondent no. 3 are attached with this report.

Hence the inspection report is submitted for kind perusal and necessary action

Enclosure:-

1. Letter of the committee to respondent no. 3
2. Photographs of inspection
3. Affidavit of respondent No. 03

Yogesh
30/05/25

Atul Tiwari
Ro(M)

Sushil Kumar Singh

(Yogesh)	(Atul Tiwari)	(Sushil Kumar Singh)
Member/ Forest Guard	Member/ Forest Range Officer, Mathura Range	Chairman/ Sub divisional Forest Officer, Mathura Sub division, Mathura

Date: 30.05.2025

Sub Divisional Forest Officer, Mathura
Social Forstry Divison Mathura

Letter No.....564 / 2-1

Date.....23/05/2025.

To,

Mr. Nayan Jain S/o. Shri Prakash Chandra Jain,
R/o. 91, Sector-15 Vasundhara, Gaziabad-Uttar Prades.
Authorized Representative of Om Arham Social Welfare Foundation,
Mandsaur (M.P.)

Subject :- Compliacance with Order Dated 17.12.2024 Original Appliction No.-84/2024
(Ankur Jain V/s. UPPCB and Others.

1) Hon'ble NGT in it's order dated 17.12.2024 in O.A. no.84/2024 (Ankur Jain v/s UPPCB and others) has directed Respondent No. 03 (OM Arham Social Welfare Foundation) as under –

“ Hence, we disposed of the OA Directing Respondent No.03 to plant the maximum possible No. of trees in an around the area concerned, and the said plantation will be monitored by Respondent No. 04- Divisional Forest Officer, Mathura. Respondent No. 04 will file a compliance report before the tribunal immediately upon completion of the six month period, clearly disclosing the **no. of trees that are planted, the area where they are planted, and their survival rate** before the Registrar General of Tribunal through email”

2) In compliance of this order, OM Arham Social Welfare Foundation (Respondent No. 03) has informed the office of Divisional Forest Officer Mathura through their affidavit dated 23.05.2025 **that they have complied with the directions as detailed in their affidavit.**

3) To verify the compliance status of order of Hon'ble NGT by respondent No. 3, a three member committee headed by Sub Divisional Forest Officer, Mathura Sub division, Mathura has been constituted by Divisional Forest Officer, Mathura vide his letter No5568/2-1 dated 23.05.2025 in compliance of the directions issued to by Hon'ble NGT.

4) To check the compliance of directions issued to respondent no.3 by Hon'ble NGT, the committee so constituted inspected the spot on date 23.05.2025. Mr. Ambalal Prajapati & Mr. Amarkant Mishra were present on the spot as representative of the respondent no.3.

5) **The findings of based on the information contained in the affidavit of respondent no. 3 and the spot inspection of the committee dated 23.05.2025 are as follows.**

a) As per affidavit submitted by Respondent No. 3/Om Arham Social welfare foundation on 23.05.2025, the area available for plantation in the premises referred is 1382.24 sqm.

b) The norm of the Forest Department for Plantation in normal soil is 1600 saplings per hectare. As per this norm the No. of saplings to be planted in the Plantable area of campus is 222 saplings.

c) The No. and status of survival of saplings Planted by Om Arham Social Welfare Foundation on the land referred was verified by this committee as on date 23.05.2025 which is as follow-

S.No.	Number of Saplings planted	Place where saplings are planted	Survival rate as on 23.05.2025
1.	222	Campus of Antim Anubaddh Kevali Shri 1008 Jambu Swami Digamber Jain Siddh Kshetra Chaurasi Mandir (Jain Mandir) Krishna nagar Mathura.	100%

6) The committee after inspection ,strongly recommend & advise Respondent no.3(Om Arham Social Welfare Foundation) that for compliance Order of Hon'ble N.G.T dated 17.12.2024, please ensure continuous maintenance, weeding, hosing, irrigation and Protection of the 222 Plants, Planted and timely replacement of the sapling which may die in future. So that the Survival rate of the plants, planted remains 100 percent.

The representative of the Respondent no.3 (Om Arham Social Welfare Foundation) present on spot Mr. Ambalal Prajapati & Mr. Amarkant Mishra on the date of 23.05.2025 of spot inspection of the committee have also been advised similarly.


Sub Divisional Officer,
Social Forestry Division,
Mathura.

Copy to :-

- 1- Conservator of Forst, Agra.
- 2- District Magistrate, Mathura.
- 3- Divisional Director, Social Forestry Division, Mathura.


Sub Divisional Officer,
Social Forestry Division,
Mathura.

गुल्लाल प्रजापति
Ambalal
9899995711
23/5/25





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ओं अर्ह नमः

Encl.

Om Arham Social Welfare Foundation

Regional Office: Shri Digambar Jain Chourasi Mandir, Krishna Nagar, Mathura-281004
Registered Office: 48, Gautam Nagar, Road #3, Mandsaur, Madhya Pradesh - 458001
(Reg# 07/35/01/13314/16 (Under M.P. Societies Registration Act))

दिनांक: 23 मई 2025

सेवा में,

श्री सुशील कुमार सिंह जी,
अध्यक्ष, निरीक्षण समिति
उप प्रभागीय वन अधिकारी, मथुरा
वन प्रभाग, मथुरा

विषय: निरीक्षण समिति में सहयोग हेतु प्रतिनिधियों का नामांकन।

महोदय,

सादर निवेदन है कि माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली द्वारा पारित आदेश दिनांक 17.12.2024 के अनुपालन में गठित निरीक्षण समिति के संदर्भ में, हमारे द्वारा निरीक्षण कार्य में सहयोग हेतु निम्नलिखित दो प्रतिनिधियों को नामांकित किया जा रहा है:

1. श्री अमरकांत मिश्रा जी (मोबाइल: +91 98975 79078)
2. श्री अम्बालाल जी (मोबाइल: +91 98999 95711)

उक्त दोनों प्रतिनिधि आपके द्वारा प्रस्तावित निरीक्षण कार्य में यथासंभव सहयोग प्रदान करेंगे एवं सभी आवश्यक सूचनाएँ/दस्तावेज़ आपके समक्ष प्रस्तुत करेंगे। आपसे अनुरोध है कि कृपया इन प्रतिनिधियों को समिति कार्यवाही में सम्मिलित करते हुए आवश्यक मार्गदर्शन प्रदान करें। आपकी कृपा हेतु आभारी रहूँगा।

सादर,

नयन जैन

+91-9873942097

अधिकृत प्रतिनिधि

ओं अर्ह सोशल वेलफेयर फाउंडेशन



Arham Yoga



info@arham.yoga



8920491008



yoga.arham



Arham Dhyam Yog



www.arham.yoga



IN-UP53122509700104X



Government of Uttar Pradesh

e-Stamp

ACC Name: JHENDRA SINGH
LIC. No. 306, CODE: UP14080004
Vasundhara, GZB, M. No. 7838330660

Certificate No.	: IN-UP53122509700104X
Certificate Issued Date	: 23-May-2025 12:17 PM
Account Reference	: NEWIMPACC (SV)/ up14080004/ GHAZIABAD SADAR/ UP-GZB
Unique Doc. Reference	: SUBIN-UPUP1408000403786233230345X
Purchased by	: NAYAN JAIN
Description of Document	: Article 4 Affidavit
Property Description	: Not Applicable
Consideration Price (Rs.)	:
First Party	: NAYAN JAIN
Second Party	: Not Applicable
Stamp Duty Paid By	: NAYAN JAIN
Stamp Duty Amount(Rs.)	: 10 (Ten only)

210110110210



IN-UP53122509700104X

Please write or type below this line

(Handwritten Signature)



23 MAY 2025

Statutory Alert:

1. The authenticity of this Stamp certificate should be verified at www.e-stamp.com or using e-Stamp Mobile App of Stock Holding.
2. Any discrepancy in the details on this Certificate and as available on the website / Mobile App renders it invalid.
3. The onus of checking the legitimacy is on the users of the certificate.
3. In case of any discrepancy please inform the Competent Authority.

To,

District/Divisional Forest Officer, Mathura
Cantonment, Civil Lines
Mathura Cantonment
Mathura
UP - 281001
Email: dfomt-up@nic.in

**Subject: Compliance with Order Dated 17.12.2024 in original Application
No. 84/2024 (Ankur Jain vs UPPCB and others)**

AFFIDAVIT

I, Nayan Jain, S/o Shri Prakash Chandra Jain, aged about 45 years, R/o House 91, Sector 15, Vasundhara, Ghaziabad, UP-201012, Authorized Representative of Om Arham Social Welfare Foundation, Mandsaur, MP, do hereby solemnly affirm and declare as under:

1. That I am the authorized representative of Om Arham Social Welfare Foundation, a duly registered social welfare organization, and am fully conversant with the facts of the matter deposed herein.
2. That this affidavit is being submitted in compliance with the order dated 17.12.2024 in Original Application No. 84/2024 (Ankur Jain vs UPPCB and Others), passed by the Hon'ble Mr. Justice Prakash Srivastava, Chairperson, and Hon'ble Dr. A. Senthil Vel, Expert Member, National Green Tribunal, New Delhi.
3. That Om Arham Social Welfare Foundation is currently constructing a meditation center within the premises. The requisite building permission has been obtained from the Mathura Vrindavan Development Authority (MVDA) after depositing necessary fees, along with all other required

 23 MAY 2025



permissions from the concerned departments.

4. That a copy of the sanctioned map by the MVDA, along with the area distribution for tree plantation, is enclosed herewith for kind perusal and record.
5. That the premises in question consist of a total area of 6141 sq. meters, distributed as follows:
 - a) Built-up area: 1827.61 sq. meters
 - b) Hard paved area & water bodies (unsuitable for plantation): 2611.44 sq. meters
 - c) Green area open space (available for plantation): 637.84 sq. meters
 - d) Soft scaped (available for plantation): 1064.40 sq. meters
6. That the available 1702.24 sq. meters of plantable area has been utilized as follows:
 - a) 32 existing trees occupy approximately 320 sq. meters of space
 - b) in the remaining 1382.24 sq. meters, at a rate of 1600 saplings per hectare, a total of 222 saplings have been planted
7. That Om Arham Social Welfare Foundation has already planted the maximum number of trees possible in the open area, as indicated in the map sanctioned by MVDA. Given the existing built-up, hard-paved sections and water bodies, there is no further scope for additional tree plantation.
8. That I affirm that the contents of this affidavit are true and correct to the best of my knowledge and belief, and nothing material has been concealed therein.

[Handwritten signature]

23 MAY 2025



is false, and nothing material has been concealed therein.

96

Verified at Ghaziabad, Uttar Pradesh on this 23rd day of May, 2025.

Place: Ghaziabad

Date: 23 May 2025

DEPONENT

DEPONENT

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge and belief. No part of it is false, and nothing material has been concealed therein.

Verified at Ghaziabad, Uttar Pradesh on this 23rd day of May, 2025.

DEPONENT

ATTESTED

(Sandeep Sharma)
Reg. No. 1136/98
NOTARY PUBLIC
Ghaziabad (U.P.)



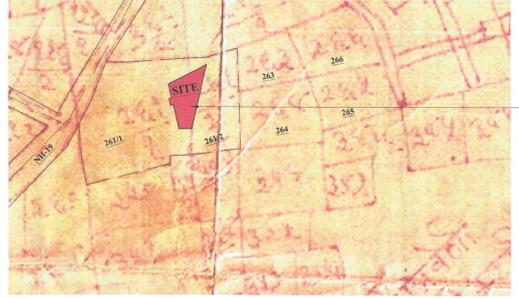
23 MAY 2025

Project Title ADDITION OR EXTENSION BUILDING YOGA CENTER AND MEDITATION CENTER SPIRITUAL CENTER BUILDING SITUATED AT KHASRA NO - 2621 2618 MAUZA KESHOPUR MANOHARPUR TEH DISTT MATHURA

Date: 16/08/2024
Sheet: 1/17
Drawing No: 12/2024/1



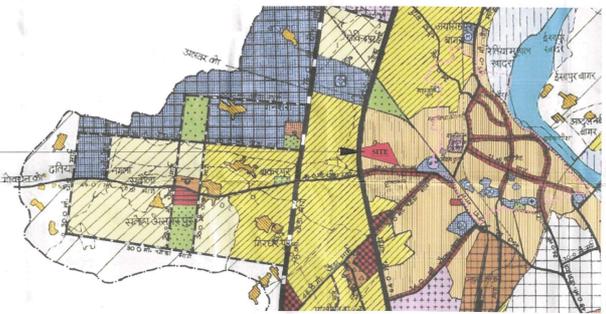
KEY PLAN



PART OF SAZRA PLAN

SITE

SITE



PART OF MASTER PLAN

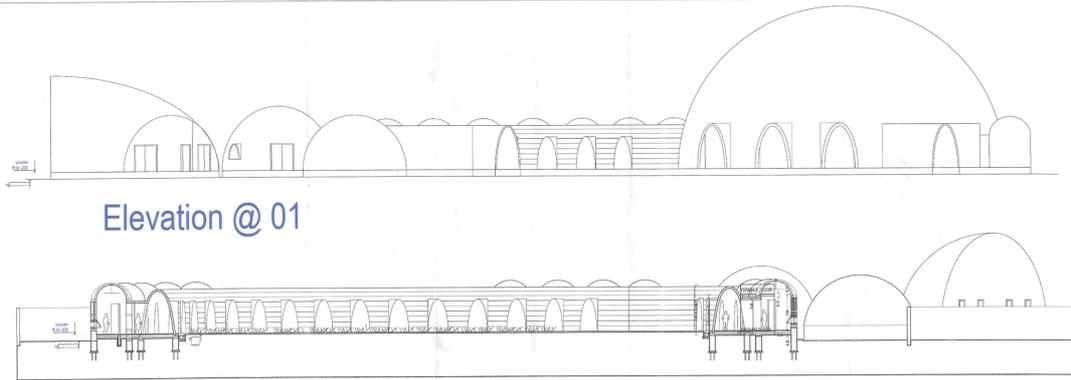
OWNER NAME AND ADDRESS SRI. S. S. SINGH KESHOPUR MANOHARPUR TEH DISTT MATHURA	STATE CODES
ARCHITECT NAME AND ADDRESS SRI. S. S. SINGH KESHOPUR MANOHARPUR TEH DISTT MATHURA	STATE CODES
DATE 12/08/2024	
SCALE 1:1000	
PROJECT NAME YOGA CENTER AND MEDITATION CENTER	
PROJECT LOCATION KESHOPUR MANOHARPUR TEH DISTT MATHURA	
PROJECT TYPE RESIDENTIAL	
PROJECT STATUS PENDING FOR APPROVAL	
PROJECT AREA TOTAL PLOT AREA - 6447.29 TOTAL COVERED AREA - 1026.61	
PROJECT VALUE TOTAL PLOT AREA - 261.00 TOTAL COVERED AREA - 1227.51	

Note: - 1) This drawing is prepared as per the current prevailing Building Bye Laws.
2) If the sanctioned is used for purpose anything other than stated in application will lead to rejection of Map.

Total Plot Area - 6447.29	Total PFA Area - 261.00
Total Covered Area - 1026.61	Total PFA Area - 1227.51

Project Title: ADDITION OR EXTENSION BUILDING YOGA CENTER AND MEDITATION CENTER SPIRITUAL CENTER BUILDING SITUATED AT KHASRA NO - 262/1 MAUZA KESHOPUR MANOHARPUR TEH DISTT MATHURA

Scale: 1/100
Date: 17/08/2024



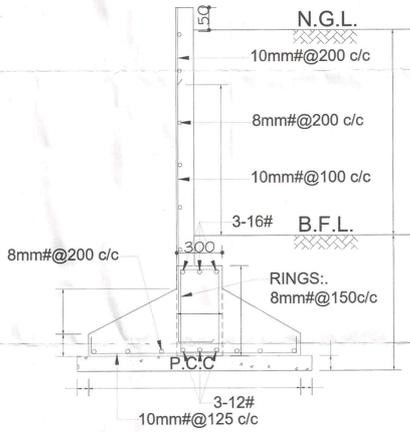
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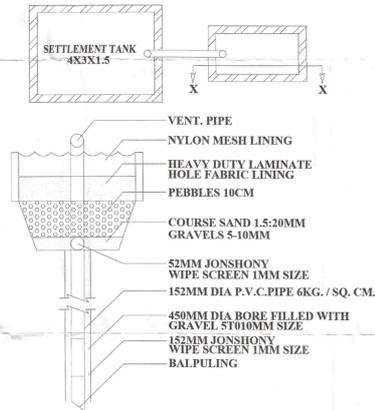
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PART OF GOOGLE IMAGE



TYPICAL ISOLATED FOOTING SECTION



DETAIL OF RAIN WATER HARVESTING WELL (SECTION X-X)

GENERAL NOTE AND SPECIFICATION	
1. ALL WORKS SHALL BE DONE AS PER THE DRAWINGS AND SPECIFICATIONS.	
2. THE CONTRACTOR SHALL BE RESPONSIBLE FOR OBTAINING ALL NECESSARY PERMITS AND APPROVALS FROM THE LOCAL AUTHORITIES.	
3. THE CONTRACTOR SHALL MAINTAIN ACCESS TO ALL ADJACENT PROPERTIES AT ALL TIMES.	
4. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE PROTECTION OF ALL EXISTING UTILITIES AND STRUCTURES.	
5. THE CONTRACTOR SHALL MAINTAIN A RECORD OF ALL WORKS DONE AND SUBMIT THE SAME TO THE ARCHITECT AT THE END OF THE PROJECT.	
6. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE DISPOSAL OF ALL WASTE MATERIALS.	
7. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE PROTECTION OF THE ENVIRONMENT.	
8. THE CONTRACTOR SHALL BE RESPONSIBLE FOR THE SAFETY OF ALL WORKERS AND THE PUBLIC.	
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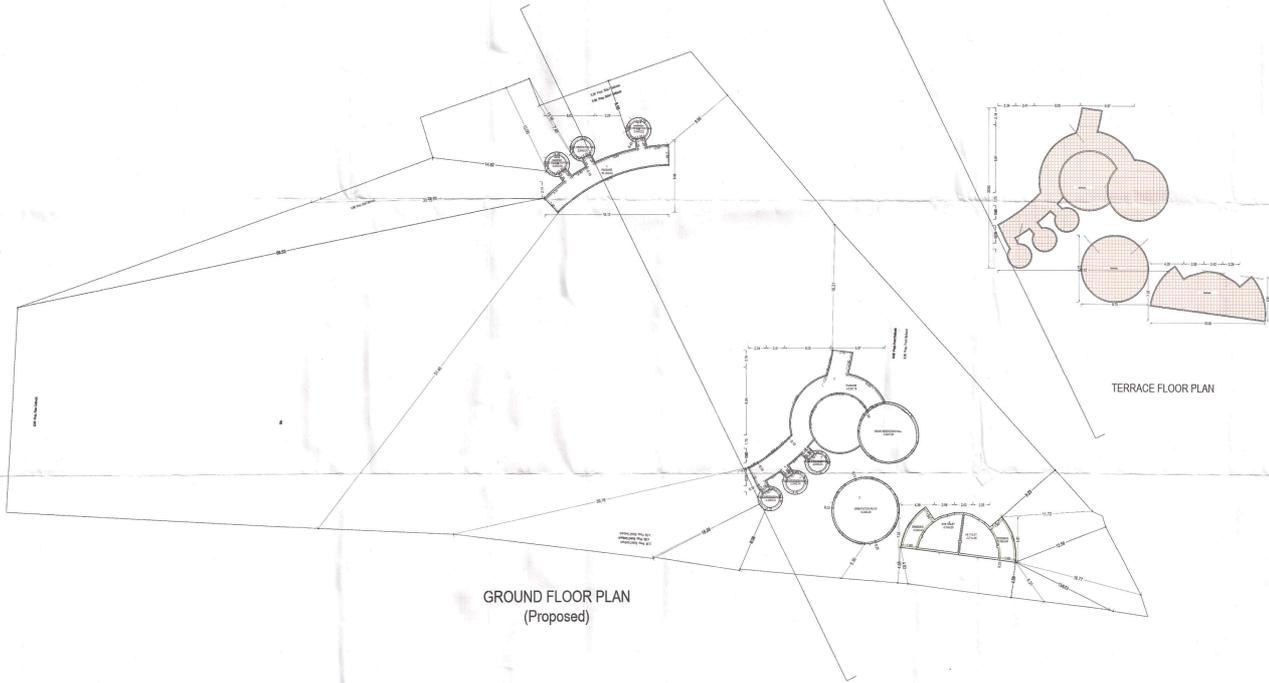
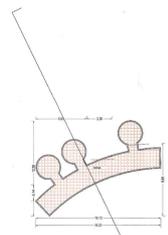
Note: - 1) This drawing is prepared as per the current prevailing Building Bye-Laws.
2) If any amendment is made for purpose anything other than related in application, will lead to rejection of Map.

Total Plot Area - 6141.29	Total FSI Area - 296.08
Total Coverage Area - 1926.46	Total BSA Area - 1827.61

This drawing and contents of Project Information and drawings is a responsibility of the Architect. No liability shall be accepted for any error or omission in the drawings. The drawings shall be used for the purpose intended and for no other purpose. The contractor shall be responsible for the execution of the drawings and for the safety of the workers and the public.

Project Title: ADDITION OR EXTENSION BUILDING YOGA CENTER AND MEDITATION CENTER SPIRITUAL CENTER BUILDING SITUATED AT KHASRA NO- 262/1 MAJZA KESHOPUR MANOHARPUR TEH DISTT MATHURA

Scale: 1:100
Date: 11/02/2024



GROUND FLOOR PLAN
(Proposed)

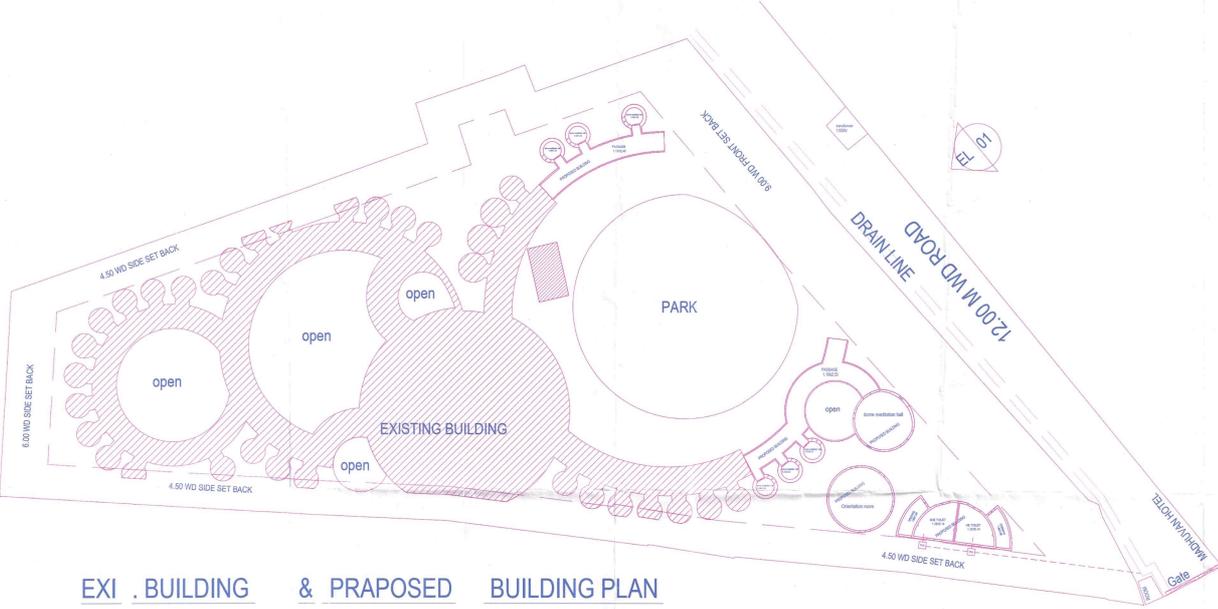
TERRACE FLOOR PLAN

OWNER'S NAME AND ADDRESS	
M/S. YOGA CENTER AND MEDITATION CENTER BUILDING SITUATED AT KHASRA NO- 262/1 MAJZA KESHOPUR MANOHARPUR TEH DISTT MATHURA	
ARCHITECT'S NAME AND ADDRESS	
M/S. ARCHITECTS AND ENGINEERS, 11/02/2024	
SCALE	
1:100	
DATE	
11/02/2024	
APPROVALS	
Owner/Builder/Sign (For Clearance)	
Yogesh Kumar (Owner/Sign)	
Architect/Sign (For Clearance)	
M/S. ARCHITECTS AND ENGINEERS	

Note: - 1) This drawing is prepared as per the current prevailing Building Bye Laws. 2) It is not intended to be used for purposes anything other than intended in application will lead to rejection of Map.	
Total Plot Area :- 641.29	Total FSI Area :- 294.28
Total Coverage Area :- 1025.46	Total BSA Area :- 1827.61

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Project Title: ADDITION OR EXTENSION BUILDING YOGA CENTER AND MEDITATION CENTER SPIRITUAL CENTER BUILDING SITUATED AT KHASRA NO- 2821/ 2818 MAUIZA KESHOPUR MANOHARPUR TEH DISST MATHURA



EXI . BUILDING & PRAPOSED BUILDING PLAN

KEY PLAN

CONTRACTOR AND DESIGNER	
Sri Lanka Institute of Architects (SLIA) - Registered Architect	
M/S. SRI LANKA ARCHITECTS & ENGINEERS	
No. 10, Galle Road, Colombo 03, Sri Lanka	
REVISIONS AND DATES	
01	2024-08-15
02	2024-08-15
03	2024-08-15
04	2024-08-15
05	2024-08-15
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Note: - 1) This drawing is prepared as per the current prevailing Building Bye Laws.
 2) If any amendments or corrections are required, the application will lead to rejection of Map.

Total Plot Area -	6141.25	Total FSI Area -	246.00
Total Coverage Area -	1100.66	Total BSA Area -	1023.61

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